

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3288  
ANSWERED ON:13.12.2012  
OPERATION OF CANALS  
Rama Devi Smt. ;Sinh Dr. Sanjay

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether canal waters are released as per the requirements of farmers and as per roster prepared in consultation with the concerned District Magistrate and District Agriculture Officer;
- (b) if so, the details thereof;
- (c) whether any complaint of irregularities has been received by the Union Government in preparation and compliance of roster during the last three years, State-wise;
- (d) if so, the authority responsible for monitoring these rosters and the reasons for not fulfilling the responsibility; and
- (e) the action being taken by the Union Government in the matter?

**Answer**

THE MINISTER OF WATER RESOURCES ( SHRI HARISH RAWAT)

(a) to (e) Irrigation being a State subject, the operation and regulation of quantity of water in canals, branch canals, distributaries, etc are carried out by the project authorities under the respective State Governments. The details about the status of flow in canals are maintained by project authorities. However reportedly there is lack of a well-coordinated operational plan for distribution of irrigation water in some of the projects. This results in inequitable distribution of water in Command area with head reaches generally getting much higher share of water. One of the objectives of Command Area Development and Management Programme is to have proper operation plan and considering that Warabandi is included as one of components of this programme.

Government of India provides financial assistance under AIBP for Extension, Renovation & Modernization (ERM) and also financial assistance under Command Area Development & Water Management (CAD&WM) for command area development activities which help in equitable distribution of water through canal network.